NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 257/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT MEMBER (J)

> SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.12.2017

NAME OF THE PARTIES: M/s. Marketgate Dimensions Research India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

<u>S. No.</u>	NAME	DESIGNATION	SIGNATURE
26)	Siddharth Ranade	Petitioner	fre

COMMON ORDER

C.S.P. No. 257/230-232/NCLT/MB/MAH/2017 C.S.P. No. 258/230-232/NCLT/MB/MAH/2017

- 1. The Learned Representative of the Petitioner is present.
- 2. Although the matter was listed for final hearing, since it is declared Holiday none present from the side of the ROC/RD.
- 3. Adjourned to **05.01.2018** for further hearing.

Sd/-

BHASKARA PANTULA MOHAN Member (Judicial)

Sd/.

M.K. SHRAWAT Member (Judicial)

01.12.2017 Nair/aah